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WP-39847-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 6<sup>th</sup> OF JANUARY, 2026

WRIT PETITION No. 39847 of 2025

*M/S MODI TREDERS*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Anant Singh Raj - Advocate for Petitioner.*

*Dr. S.S. Chauhan - Government Advocate for Respondents/State.*

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ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

Learned counsel for petitioner seeks leave to withdraw the petition.

Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

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